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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 05.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.28&47/2020 in CP No.810/241/HDB/2019
NAME OF THE COMPANY	TCI Finance Ltd &11 others
NAME OF THE PETITIONER(S)	Neera Agarwal & 2 others
NAME OF THE RESPONDENT(S)	TCI Finance Ltd &11 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER


Mr. Y. Suryanarayana, counsel for the Petitioner; Ms. Ramya, counsel for R1 & R6;

Mr. TPS Harsha, counsel for R2; Mr. DVAS Ravi Prasad, counsel for R5 and Mr.


Subir Chakraborty, counsel for R9 and R10 appeared through video conference.

For hearing submissions, matter adjourned at request. In the meantime, counsel for the Petitioner is directed to inform next date of hearing to other Respondents and file proof of the same.

Put up the matter on 26.11.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL